

[English]

MR. SPEAKER: Sacred half-an-hour is over.

Now, papers to be laid on the Table.

12.31 hrs.

### PAPERS LAID ON THE TABLE

**Report on the Progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies categories on the Railways for the year ending 31.3.1992**

[English]

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): Sir, I beg to lay on the Table a copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against Vacancies reserved for them in Recruitment and Promotion categories on the Railways for the year ending the 31st March 1992.

[Placed in Library. See No. LT. 5830/94]

**Annual Report, Annual Accounts and review on the working of the Coconut Development Board Kochi for 1992-93 and statement for delay in laying these papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Coconut Development Board, Kochi, for the year 1992-93, under sub-section (4) of section 15 of the Coconut Development Board Act, 1979.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Coconut Development Board, Kochi, for the year 1992-93, together with Audit Report thereon under sub-section (4) of section 17 of the Coconut Development Board Act, 1979.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coconut Development Board, Kochi, for the year 1992-93.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5831/94]

**Review on the working of and Annual Report of the Orissa Agro Industries Corporation Limited, Bhubaneshwar for 1985-86 and Statement for delay in laying these papers etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Sir, on behalf of Shri. S. Krishna Kumar. I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1985-86.
- (ii) Annual Report of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1985-86, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5832/94]

**Annual Report, Annual Accounts and Review on the Working of the University of Hyderabad, Hyderabad for 1992-93 and Statement showing reasons for delay in laying these papers etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English

versions) of the University of Hyderabad, Hyderabad, for the year 1992-93.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 1992-93, together with Audit Report thereon under sub-section (4) of section 29 of the University of Hyderabad Act, 1974.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the University of Hyderabad, Hyderabad, for the year 1992-93.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5833/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 1991-92, alongwith Audited Accounts under sub-section (2) of section 22 of the Rampur Raza Library Act, 1975.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rampur Raza Library,

Rampur, for the year  
1991-92.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 5834/94]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 1992-93.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Banaras Hindu University, Varanasi, for the year 1992-93.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 5835/94]

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Shantiniketan, for the year 1992-93, together with Audit Report thereon.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 5836/94]

- (9) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University Aligarh, for the year 1992-93, together with Audit Report thereon.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT 5837/94]

12.32 hrs.

## COMMITTEE ON PETITIONS

### Twelfth Report

[English]

SHRI P.G. NARAYANAN (Gobichettipalayam): Sir, I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Petitions.

12.32 ¼ hrs,

## MATTERS UNDER RULE 377

- (i) Need to clear the proposal of Kerala State Electricity Board for electrification of Kokkathodu area in Pathanamthitta District of Kerala

[English]

SHRI KODIKKUNIL SURESH (Adoor): Kokkathodu is located in